

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 188/TT/2011

Date: 25.9.2012

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for (a) Combined elements of Talcher and Kolar (HVDC- portion) and (b) Combined elements of Talcher and Kolar (AC portion) from 01.04.2009 to 31.3.2014 in Southern Region

Sir,

I am directed to refer to PGCIL affidavit dated 14.5.2012 on the above mentioned petition and to request you to furnish the following information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

Whether the additional capital expenditure and decapitalization claimed by the petitioner pertains to 2009-10 or 2010-11? This is in view of the contradictory affidavit dated 14.5.2012 and the auditor's certificate enclosed therewith in which PGCIL has claimed the same amount of add-cap and de-cap for 2010-11 which was shown earlier in the year 2009-10, and the affidavit dated 9.8.2011.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)